

SHRI SHYAM LAL YADAV : Sir, I would like to know the reason for such a decision. Please give two or three reasons which led you to make up your mind in favour of such a decision. The I.A.S. officers made the recommendation and you simply signed on the dotted line. May I know the ground on the basis of which such a decision was taken ?

SHRI B.K. GADHVI : In the first place, it is incorrect to say that the I.A.S. officers wrote a note and we signed it. The Government took the decision after considering all the aspects and after giving due consideration to the recommendations of the Pay Commission.

SHRI SHYAM LAL YADAV : You give me the grounds, at least two-three of them. Please tell us what type of deliberations were held ?

SHRI B.K. GADHVI : I cannot give you the details of the type of deliberations that were held, but I can certainly say this much that a group of Ministers took this decision after giving due consideration to the recommendations of the Pay Commission as also all other aspects and thereafter it was approved by the Cabinet.

SHRI SHYAM LAL YADAV : Mr. Speaker, Sir, I need your protection. If he is not able to give me the basis right now, he may do so in due course of time.

[English]

SHRI SYED SHAHABUDDIN : Mr. Speaker, one finds it difficult to see the logic of this disparity. The Constitution speaks of two categories of Services, the All India Services and the Central Services. The All India Services and the Central Services have different areas of operation. One can possibly see some logic if there was a disparity between All India Services on the one hand and the Central Services on the other. But here I find that IAS, IPS and IFS have been lumped together—of which IAS and IPS are All India Services but IFS is a Central Service. I do not see any reason why, in this categorisation, the IFS which is a Central Service and to which I had once the honour to belong—I am arguing against my Service—should be given a special position. This disparity

has caused a lot of heartburning among the service, in the bureaucracy as a whole; this has led to submission of memoranda, this has led to Association making representations to the Government; in fact, it may lead to agitation also. Therefore, I feel that the Government must come out clearly to justify the disparity not only in the pay scales but also in terms of eligibility for access to higher posts in the Government. I, Sir, would plead for only one exception to be made. That is to say, we do need a general service to coordinate the activities of the Government at the district level and, therefore, one can possibly make a plea for disparity in the case of one All India Services, but certainly I do not see any reason why IPS and IFS have been brought in. Therefore, I would like to ask from the hon. Minister whether he has any specific reasons for lumping these three Services together, and the rationale for it. (Interruptions) I would also like to say that the recruitment system that he speak of is not sensitive enough to establish that number one is superior to number two or that number 79 is superior to number 80, and so on.

SHRI B.K. GADHVI : In 1979 when the Janata Government was in power, what they did was, they made a combined and uniform examination for all these Services. Before that, for IAS and IFS, Indian Foreign Service, they had to give two additional extra papers. But in 1979, without realising the requirement and what should be the proper approach to the examination they made it a uniform examination for all; only the Forest Service has been kept apart. Therefore, they have come in the same category. That is why presently, while we select the candidates, at that time, so far as the IAS cadre is concerned, the top-rankers, relating it to availability of vacancies, are given preference and the others go in Central Services. Now again because of the difficulty you have created, you had not understood that that was not a pragmatic approach to have one examination, we are considering whether we should revise this or not.

Indigenisation Programme of Electronics Industry

*393. SHRI PRATAP BHANU

SHARMA : Will the PRIME MINISTER be pleased to state :

(a) the total value of electronic goods produced in the country during 1985 and 1986;

(b) the percentage of imported components (in value) required to achieve the above production; and

(c) whether Government are satisfied with the production and indigenisation programme of the electronic industry ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) Total value of electronic goods produced in India was Rs. 2660 crores in 1985 and Rs. 3460 crores in 1986.

(b) The percentage of imported components at landed prices required to produce the above quantum of electronic goods works out to approximately 25% in terms of value.

(c) The production and indigenisation programme of the electronics industry is proceeding satisfactorily.

SHRI PRATAP BHANU SHARMA : It is beyond doubt that our electronics industry has developed fast during the last two or three years. It has also opened new job opportunities for the young people and the women in particular.

In the light of the announcement of the new policy in March 1985, the target fixed for the electronic goods production was around Rs. 10000 crores by 1990. I would like to know from the Hon. Minister whether the Government of India have any plans to provide technical consultancy to the young entrepreneurs especially in advanced technology. The industry is based on the requirement of various electronic products which are being produced in our country.

SHRI K.R. NARAYANAN : The Government gives every technological

assistance to the electronics industry. First of all very liberal imports are permitted for technology, particularly advanced technology.

As regards consultancy, we have an Electronics Trade and Technology Corporation which gives advice, help, technical assistance to industries.

Apart from that, every encouragement is given for the development of R and D and the transfer of technology.

SHRI PRATAP BHANU SHARMA : My second supplementary is about the technical man-power. I would like to know whether it is a fact that there is a shortfall of technically trained man-power required by the electronics industry by 1990. If it is so, what special efforts are being made by the Ministry of Science and Technology or by the Ministry of Electronics to develop sufficient man-power required by the Electronics industry by 1990.

SHRI K.R. NARAYANAN : We are making a very massive effort for development of technically trained man-power. For this purpose we are encouraging electronic studies and research in universities and institutions. We are also setting up new institutions like Indian Institute of Informatics Technology in various parts of the country to train people particularly in software technology.

SHRI PRATAP BHANU SHARMA : What about the shortfall ?

SHRI K.R. NARAYANAN : There is a shortfall. Therefore, all these efforts are being made to overcome the shortfall.

SHRI PRATAP BHANU SHARMA : How much is it ?

MR. SPEAKER : No more question. (Interruptions)

SHRI KAMAL NATH : The Minister has talked about electronic technologists. Electronic technologists are different from electronic technicians. With the advancement, electronic components are coming into everything—whether it is a shaver or an aircraft. I would like to know whether the Government is considering promotion

of electronic ITIs in the rural areas which will put the rural countryside also into the electronic network of the country. This is important with the unemployment we have today. We have been promoting ITIs and Polytechnics but I would like to know whether the Government—Central Government—or the State Government—will promote electronic polytechnics in the rural areas. I would also like to know whether the Government has such a scheme and whether the Government would promote and support such a scheme.

SHRI AMAL DATTA : Have they got even in the urban areas everything ?

SHRI K.R. NARAYANAN : The Government has a scheme for promoting training in electronics in the rural areas. We are giving help first to polytechnics, engineering colleges and also Junior technical institutes. There are also manpower development institutes in various States. The Centre is particularly encouraging these.

SHRI S. JAIPAL REDDY : Sir, the Minister in his answer to (a) said that the total value of the electronic goods produced in the country during 1985 was Rs. 2000 crores and odd and during 1986 Rs. 3000 crores and odd. I would like to know whether the total value included excise duty. In that case, the percentage of imported components would not be higher than 25%.

SHRI K.R. NARAYANAN : Sir, my understanding is that this is exclusive of excise.

SHRI S. JAIPAL REDDY : It is not a question of understanding. It has to be an accurate answer.

MR. SPEAKER : I have to accept him on his word.

PROF. MADHU DANDAVATE : Sir, his contention is that that is 'misunderstanding'.

SHRI S. JAIPAL REDDY : Sir, the answer to part (b) depends on the...

SHRI K. R. NARAYANAN : Sir, I confirm it is exclusive of excise.

MR. SPEAKER : He has confirmed now.

All India Cadre for Power Engineers

*394, **SHRIMATI KISHORI SINHA :** Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to form an All India Cadre for power engineers;

(b) if so, when it will be formed; and

(c) if not, the other steps proposed to remove the frustration and discontentment among the power engineers ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) No, Sir.

(b) Does not arise.

(c) In order to take care of the needs of the cadre and the legitimate career interests of its officers, cadre reviews of the Central Power Engineering (Group A) Service, are conducted periodically.

SHRIMATI KISHORI SINHA : I would like to know the steps being taken by Government after periodical review to meet the grievances of power engineers. I think the Government is aware of the agitation going on from time to time by the power engineers.

SHRI P. CHIDAMBARAM : I believe that cadre review to a large extent meets the legitimate demands of the power engineers. I know, there are still problems but I have discussed this matter with the Ministry of Energy and they have assured me that they are looking into the matter and they are also having some kind of a dialogue with the power engineers. If any further problems are brought up, we will certainly look into them by having another cadre review.

SHRIMATI KISHORI SINHA : I would like to know at the same time